

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.440**  
TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2016

**RASHTRIYA KRISHI VIKAS YOJANA**

440. SHRI PANKAJ CHAUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE एवं किसान कल्याण  
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be pleased to state:

- (a) the annual growth target fixed for agriculture sector during the financial years 2015-16 and 2016-17 and the extent to which the targets have been achieved;
- (b) whether the State Governments have implemented the Rashtriya Krishi Vikas Yojana (RKVY) as per the guidelines of the scheme;
- (c) if so, whether the Government has played its role in checking and implementing the schemes effectively at national level;
- (d) whether the Comptroller and Auditor General of India have drawn the attention of the Government towards certain drawbacks of the schemes in its State-wise review; and
- (e) if so, whether the Government proposes to chalk out any effective policy for meeting the annual growth target of the Agriculture sector?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

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SUDARSHAN BHAGAT)

(a) to (c): Rashtriya Krishi Vikas Yojana (RKVY) was launched during 2007-08 to provide Additional Central Assistance to states to incentivize them to increase their investment in agriculture and allied sectors to achieve 4% annual growth in this sector during XI plan period. No specific annual growth target has been fixed for agriculture sector under the scheme during the particular financial years 2015-16 and 2016-17. As per the Provisional Estimates of Annual National Income 2015-16 and Quarterly Estimate of GDP released on 31.05.2016, the growth (over the previous year) in the Gross Value Added (GVA) of agriculture and allied sector during 2015-16 is 1.2% at 2011-12 prices. The scheme is being implemented in all states as per the guidelines of the scheme and monitored through web-based Management Information System. The

state-wise allocation and release of funds since inception of the scheme is given at Annexure.

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(d) & (e): Yes, Madam. Comptroller and Auditor General of India have reported certain shortcomings in implementation of the scheme in the states during 2007-08 to 2012-13. Government of India has already revised the scheme guidelines for implementation from the financial year 2014-15 of the XII Plan to make implementation of the scheme more effective in the states. As per the revised guidelines of the scheme, states are required to constitute State Level Project Screening Committee (SLPSC) headed by Agriculture Production Commissioner or any other officer nominated by Chief Secretary for screening RKVY project proposals prepared by various departments of the state for its suitability, its linkage to District Agriculture Plans (DAPs) and State Agriculture Plan (SAP) and its adherence to the RKVY guidelines before the projects are placed before the State Level Sanctioning Committee (SLSC) headed by the Chief Secretary of the concerned states for approval.



**Statement annexed in reply to the Lok Sabha Unstarred Question No. 440 due for ans**

**Statement showing state-wise allocation and release of funds under RK**

Sl. No	Name of the State/UT	2007-08		2008-09		2009-10		2010-11		2011-12		Allo
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	
1	Andhra Pradesh	93.13	61.08	316.57	297.17	410.00	410.00	393.45	432.29	727.74	734.20	6
2	Arunachal Pradesh	2.85	1.90	6.88	0.00	16.10	15.98	39.08	28.95	8.26	10.68	
3	Assam	23.77	0.00	142.62	144.12	79.86	79.86	256.87	216.87	227.77	227.77	3
4	Bihar	64.02	57.77	148.54	148.54	110.79	110.79	380.94	415.10	506.82	506.82	7
5	Chhatisgarh	60.54	52.96	116.48	117.45	131.78	136.14	461.00	503.42	230.57	212.61	3
6	Goa	2.29	1.70	6.91	0.00	11.87	0.00	11.31	7.07	49.55	24.78	
7	Gujarat	53.71	49.81	243.39	243.39	386.19	386.19	353.45	388.63	515.48	515.48	3
8	Haryana	23.12	21.52	74.00	39.50	112.77	112.77	204.74	226.80	168.92	176.87	
9	Himachal Pradesh	17.39	16.17	15.11	15.11	33.02	33.03	94.85	94.85	99.93	99.93	
10	Jammu & Kashmir	6.85	0.00	16.17	1.20	42.05	42.85	162.16	96.42	103.03	63.03	
11	Jharkhand	61.66	55.68	58.62	29.31	70.13	70.13	160.96	96.90	168.56	174.56	3
12	Karnataka	171.97	154.30	316.57	314.14	410.00	410.00	284.03	284.03	595.90	595.90	3
13	Kerala	61.41	55.40	60.11	30.06	110.92	110.92	192.35	149.65	173.93	182.89	3
14	Madhya Pradesh	110.01	101.62	146.05	146.05	247.44	247.44	589.09	559.18	398.37	398.37	4

15	Maharashtra	142.20	128.20	269.63	261.77	407.24	404.39	653.00	653.00	727.67	735.44	1
16	Manipur	1.35	0.00	4.14	0.90	5.86	5.86	24.81	15.50	22.25	22.25	
17	Meghalaya	7.00	6.37	13.53	6.77	24.68	24.68	46.12	46.12	14.66	20.44	
18	Mizoram	1.05	0.00	4.29	0.80	4.15	0.00	7.49	3.75	34.61	36.63	
19	Nagaland	9.45	3.19	13.89	6.95	20.38	20.38	13.24	13.25	37.54	37.54	
20	Orissa	46.59	39.30	115.44	115.44	121.49	121.49	274.40	274.40	356.96	356.96	
21	Punjab	39.85	36.05	87.52	87.52	43.23	43.23	179.12	179.12	138.87	145.87	
22	Rajasthan	71.68	55.76	233.75	233.76	186.12	186.12	572.47	628.01	685.04	692.08	
23	Sikkim	2.77	2.77	11.37	5.68	15.29	15.29	6.56	6.56	20.08	24.64	
24	Tamil Nadu	188.21	153.60	140.38	140.38	127.90	127.90	225.71	250.03	333.06	333.06	
25	Telangana	-	-	-	-	-	-	-	-	-	-	
26	Tripura	4.69	4.16	34.02	16.08	31.28	31.28	116.86	116.48	17.99	25.63	
27	Uttar Pradesh	116.15	103.90	316.57	316.57	390.97	390.97	635.92	695.36	757.26	762.83	
28	Uttarakhand	30.54	28.25	20.60	10.30	71.36	71.46	2.61	1.31	131.77	128.84	
29	West Bengal	60.87	54.93	147.38	147.38	147.38	147.38	476.15	335.98	476.65	486.65	
	<b>Total States</b>	<b>1475.12</b>	<b>1246.39</b>	<b>3080.53</b>	<b>2876.34</b>	<b>3770.25</b>	<b>3756.53</b>	<b>6662.00</b>	<b>6719.03</b>	<b>7729.24</b>	<b>7732.75</b>	<b>9</b>
29	A & N Islands	9.52		6.43	2.26	12.21	1.28	Being				
30	Chandigarh	0.22		2.20	0.14	3.70	0.42					
31	D& N Haveli	0.25		0.61	0.00	0.29						
32	Daman & Diu			1.42	0.26	0.30						
33	Delhi	0.56	0.10	1.83	0.00	2.36	0.24					

34	Lakshadweep	0.92		12.08	6.14	10.12	1.09						
35	Pudducherry	3.13	0.40	6.67	0.00	0.69	0.00						
	<b>Total UTs</b>	<b>14.58</b>	<b>0.50</b>	<b>31.24</b>	<b>8.80</b>	<b>29.67</b>	<b>3.03</b>						
	<b>Grand Total</b>	<b>1489.70</b>	<b>1246.89</b>	<b>3111.77</b>	<b>2885.14</b>	<b>3799.92</b>	<b>3759.56</b>	<b>6662.00</b>	<b>6719.03</b>	<b>7729.24</b>	<b>7732.75</b>	<b>9</b>	

\* Interim  
Allocation

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